

Notice

Advocates/parties are requested to supply copy of paper book(s), interim/final order(s) passed by this Hon'ble Court along with fresh status of GTC No. 1 of 1989 titled as "The Comm. of Gift Tax V/s Raj Paul Oswal" and GTC No. 1 of 1992 titled as "Karan Kumar V/s Comm. of Gift Tax" to Reconstruction Cell, for reconstruction.

  
Superintendent  
(Reconstruction Cell)

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